

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No.72/2017 - C.1

Dt. 14-02-2017

NOTIFICATION No. 02/2017. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings**:-

I

Sri S. Ramanjulu, Paper Promotee from the Unit of the District Judge, Kadapa, is transferred and posted as Chief Administrative Officer, Special Court for trial of ACB Cases in Rayalaseema Region, Kurnool. (Post kept vacant).

Sri S. Murali, Paper Promotee from the Unit of the District Judge, Ananthapuram, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SPE & ACB Cases-cum-II Additional District & Sessions Court, Nellore, vice Sri B. Tarakeswaran transferred.

Sri B. Tarakeswaran, Chief Administrative Officer, Special Sessions Court for trial of cases under SPE & ACB Cases-cum-II Additional District & Sessions Court, Nellore, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Addl. District & Sessions Court, Tirupati, Chittoor District (Post kept vacant).

Smt. C. Nuthan, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act 1989-cum-IV Additional District & Sessions Court, Srikakulam, is transferred and posted as Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, Visakhapatnam (Post kept vacant).

- i) S/Sri S. Ramanjulu, S. Murali, B. Tarakeswaran and Smt. C.Nuthan shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Kadapa, Ananthapuram, Nellore and Srikakulam are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

II

Sri B. Lokanadham, Chief Administrative Officer, Principal District Court, Visakhapatnam, is transferred and posted as Chief Administrative Officer, Additional Special Judge's Court for CBI Cases, Visakhapatnam vice Sri V. Nageswara Rao transferred.

Sri V. Nageswara Rao, Chief Administrative Officer, Additional Special Judge's Court for CBI Cases, Visakhapatnam, is transferred and posted as Chief Administrative Officer, Principal District Court, Visakhapatnam vice Sri B.Lokanadham transferred.

- i) S/Sri B. Lokanadham and V.Nageswara Rao shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judge, Visakhapatnam, is hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

III

Sri K.V.S.R. Prasad, Paper Promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Family Court-cum-VIII Additional District & Sessions Court, Mahabubnagar (Post kept vacant).

Sri R.V. Ramana, Paper Promotee from the Unit of the Metropolitan Sessions Judge, Hyderabad, is transferred and posted as Chief Administrative Officer, III Additional Special Judge's Court for CBI Cases, Hyderabad (Post kept vacant).

Sri T. Durga Prasad, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Adilabad, is transferred and posted as Chief Administrative Officer, Principal District Court, Mahabubnagar vice Sri K. Muralidhar transferred.

Sri K. Muralidhar, Chief Administrative Officer, Principal District Court, Mahabubnagar, is transferred and posted as Chief Administrative Officer, XXIV Additional Chief Judge's Court, City Civil Court, Hyderabad (Post kept vacant).

- i) S/Sri K.V.S.R. Prasad, R.V. Ramana, T. Durga Prasad and K. Muralidhar shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Ranga Reddy District, Adilabad, Mahabubnagar and the Metropolitan Sessions Judge, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

IV

Sri A. Narayana, Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to atrocities against Women, Karimnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases relating to atrocities against Women at Vikarabad, Ranga Reddy District vice Smt. K. Sashikala Devi transferred.

Smt. K. Sashikala Devi, Chief Administrative Officer, Special Sessions Court for trial of cases relating to atrocities against Women at Vikarabad, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, Hyderabad (Post kept vacant).

- i) S/Sri A. Narayana and Smt. K. Sashikala Devi, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Karimnagar and Ranga Reddy District, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: S/Sri B. Tarakeswaran, Smt. C. Nuthan, T. Durga Prasad, K. Muralidhar, A. Narayana and Smt. K. Sashikala Devi, Chief Administrative Officers, are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


 REGISTRAR (ADMN.).

To

1. The **Individuals (Through the concerned Unit Heads)**.
2. The District Judges, Kadapa, Kurnool, Ananthapuram, Nellore, Chittoor, Srikakulam and Visakhapatnam (State of Andhra Pradesh).
3. The District Judges, Mahabubnagar, Adilabad, Karimnagar and Ranga Reddy District (State of Telangana).
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. II Additional Special Judge for CBI Cases, Hyderabad.
7. III Additional Special Judge for CBI Cases, Hyderabad.
8. XXIV Additional Chief Judge, City Civil Court, Hyderabad.
9. The Judge, Family Court-cum-VIII Additional District & Sessions Judge, Mahabubnagar.
10. The Special Sessions Judge for trial cases under SCs/STs (POA) Act, 1989, Adilabad.

11. The Special Judge for Fast Tracking the cases relating to Atrocities against Women, Karimnagar.
12. The Special Judge for trial of cases relating to Atrocities against Women at Vikarabad, Ranga Reddy District.
13. The Special Judge for trial of ACB Cases in Rayalaseema Region, Kurnool.
14. The Special Judge for trial of cases under SPE & ACB Cases-cum-II Additional District Judge, Nellore.
15. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District Judge, Tirupati, Chittoor District.
16. The Special Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-IV Additional District Judge, Srikakulam.
17. II Additional Special Judge for CBI Cases, Viskhapatnam.
18. The Additional Special Judge for CBI Cases, Viskhapatnam.
19. The Pay and Accounts Officer, Hyderabad, State of Telangana.
20. The District Treasury Officers, Kadapa, Kurnool, Ananthapuram, Nellore, Chittoor, Srikakulam and Visakhapatnam. (State of Andhra Pradesh)
21. The Sub Treasury Officer, Tirupati, Chittoor District, (State of Andhra Pradesh)
22. The District Treasury Officers, Mahabubnagar, Adilabad, Karimnagar, Ranga Reddy District at Exhibition Grounds, Hyderabad (State of Telangna).
23. The Sub Treasury Officer, Vikarabad, Ranga Reddy District (State of Telangana).
24. The Registrar (IT)-cum-Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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<http://hc.tap.nic.in>